

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 476 OF 2009**

Thursday, this the 1st day of October, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

K.P.Reghunath

Head Clerk

Office of Deputy Chief Engineer, Construction

Southern Railway, Cannanore

Residing at 'Radhas' Post Iriveri, Kannur

Applicant

(By Advocate Mr. Martin G Thottan )

versus

1. Union of India represented by the  
General Manger  
Southern Railway, Chennai

2. The Chief Administrative Officer  
Southern Railway, Construction  
Chennai

3. The Deputy Chief Engineer, Construction  
Southern Railway, Cannanore

Respondents

(By Advocate Mr.K.M.Anthru )

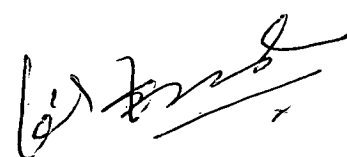
The application having been heard on 01.10. 2009, the Tribunal  
on the same day delivered the following:

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for applicant submits that in view of Annexure R-1, no  
further grievance subsists. Accordingly , this OA is closed. No costs.

Dated, the 1<sup>st</sup> October, 2009.



**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**